

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 136**  
**CA(CAA)-05(PB)/2019**

**IN THE MATTER OF:**

APS Portfolio Services Pvt. Ltd. and  
Discovery Financial Services Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 02.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner      Mr. Praveen Kumar Mittal, Adv.  
For the RD                Mr. N.K. Singh, STA

**ORDER**

Arguments heard. Order reserved.

— Sd —

**(M.M.KUMAR)**  
**PRESIDENT**

— Sd —

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**